

SLP(Crl.)No. 6792 OF 2001

ITEM No.4

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 6792/2001

(From the judgement and order dated 11/09/2001 in CRLM 35525/01 ,CRLM 15718/01 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

TEJA SINGH

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

Date : 29/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Dr. Ramesh K.Haritash,adv.  
Mr. Goodwill Indeevar,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

The special leave petition is dismissed.

.SP1

(Suman Wadhwa)  
Court Master

(S.Malkani)  
Court Master